

Defective Case Register from 2025-06-23 to 2025-06-23

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-BLAPL/18258/2025	JUGALA KISHORE PANDA	2025-06-23	1-Date of Rejection order in Date Chart not tally with Rejection order vide Annexure -3.
2	D-CMAPL/24373/2025	ADV.	2025-06-23	AU fee Rs 2.25/- to be paid 2. Para no. not correctly furnished in affidavit.
3	D-WP(C)/24216/2025	BHAKTA RANJAN BARIK	2025-06-23	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 20 not neat.
4	D-WP(C)/24388/2025	SUBHADUTTA ROUTRAY	2025-06-23	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Deponent not signed in affidavit who has done this affidavit in connection with petition and I.A. 2. Paragraphs not correctly mentioned declaration in I.A.3 .page 51 not legible
5	D-CMP/21407/2025	ROSHAN KUMAR PANDA	2025-06-23	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
6	D-WA/17849/2025	RAJKISHORE SWAIN	2025-06-23	1.C. COPY OF IMPUGNED ORDER NOT FILED 2. Provision of Law NOT FURNISHED 3. Code NOT INDICATED 4. CERTIFICATE OF GOOD GROUNDS NOT FURNISHED
7	D-CMP/24726/2025	GOPINATH MISHRA	2025-06-23	Date mentioned in A-3 does not tally with the Index.
8	D-CMAPL/24390/2025	ADV.	2025-06-23	AU fee Rs 2.25/ to be paid. 2.Para no not correctly furnished in I.A
9	D-WP(C)/23928/2025	AFRAAZ SUHAIL	2025-06-23	1-COURT FEE IS DEFICIENT. D.C.fee of Rs.36/- to be paid in cause title.2.Authorization with regard to swear affidavit on behalf of other petitioner not furnished.3.Hologram of Rs.50/- not affixed on the V.nama.
10	D-WP(C)/24000/2025	BIREN SANKAR TRIPATHY	2025-06-23	Welfare fund of Rs.50/- not filed.
11	D-ABLAPL/18446/2025	CHINMAYA MISHRA	2025-06-23	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
12	D-ABLAPL/18407/2025	GOPINATH MISHRA	2025-06-23	1. G.R. case No not furnished in the petition. 2. page No. 19 is not legible
13	D-WP(C)/24252/2025	SANDHYARANI PANI	2025-06-23	1. No. of office order under Annexure-5 does not tally with Index.
14	D-CMP/21420/2025	ASHIS KUMAR PADHEE	2025-06-23	1.Petitioners No-1 to 7 though substituted not yet inserted in the Annexure-1.2.Defendant No-2 not made Party in this petition.

15	D-WP(C)/24026/2025	RANJIT MOHANTY	2025-06-23	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
16	D-ABLAPL/18466/2025	GHANASHYAM MUDULI	2025-06-23	.Certificate of undertaking not correctly furnished. 2.Paragraphs in petition not correctly furnished. 3.Names In Capital Letters Of All The Signing Advocates Not Indicated
17	D-CMAPL/24369/2025	ADV.	2025-06-23	AU fee Rs 2.25/- to be paid. 2. Para no not correctly furnished in I.A.
18	D-ABLAPL/18471/2025	DIBYAJYOTI SAHOO	2025-06-23	Page marking of Synopsis and Date Chart has not been done.
19	D-WP(C)/24250/2025	SANDHYARANI PANI	2025-06-23	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished on declaration.
20	D-WP(C)/24217/2025	DHANANJAYA MUND	2025-06-23	4-AFFIDAVIT/VERIFICATION NOT PROPER. Occupation not mentioned in the affidavit.
21	D-WP(C)/24237/2025	RAMAKANTA NAYAK	2025-06-23	1.PAGE 12 NOT NEAT.2.PAGE 26 NOT AVAILABLE.
22	D-ABLAPL/18489/2025	KUMAR KASHYAP	2025-06-23	1. In affidavit occupation of the deponent is not furnished 2. Attested Annexure- 5 not filled. 3. In the affidavit under declaration the petitioner-1 has been address as advocates clerk is not correct 4..Name Of The Filing Advocate Not In Capital Letters In The application
23	D-CONTC/21635/2025	ADV.	2025-06-23	8-CAUSE TITLE NOT IN ORDER. 1.OPP. NO. 18 IN CONTC. PETITION CAUSE TITLE WAS NOT PARTY IN W.P (c) NO. 28794/2019 2.IN PETITIONERS NAME EVERYWHERE BE SUKA JENA and ANOTHER.3. AUTHORISATION IN DECLARATIOPN OF AFFIDAVIT NOT CORRECT. PUT UP FOR SR AFTER REMOVAL OF DEFECTS
24	D-TRPCRL/18288/2025	AMIT KUMAR NATH	2025-06-23	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
25	D-RPFAM/24640/2025	SOUBHAGYA SWAIN	2025-06-23	being aggrieved not furnished
26	D-WP(C)/24801/2025	SATYANARAYAN PATTANAIK	2025-06-23	1. Age and Father of the Petitioner not furnished in the cause title.
27	D-WP(C)/23723/2025	MADHAB LAL AGARWAL	2025-06-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
28	D-MATA/23630/2025	BISWAMBAR MOHANTY	2025-06-23	1.Period of Delay 04 Days . 2.Code Indicated but appears not correct .
29	D-WP(C)/24213/2025	SATYAPRAKASH DHAL	2025-06-23	D. C.Fee of Rs.2/- to be paid on V.nama
30	D-TRPCRL/17711/2025	PRAVAT KUMAR MOHANTY	2025-06-23	IN Affidavit occupation not furnished.

31	D-RPFAM/24659/2025	SATYA NARAYAN BHRAMAR RAY	2025-06-23	1.good ground not furnished in certificate 2-vernacular certificate not furnished
32	D-RPFAM/24710/2025	NIRANJAN LENKA	2025-06-23	good ground not furnished
33	D-RSA/24074/2025	PRASANTA KUMAR SATAPATHY	2025-06-23	Valuation of the Appeal be corrected
34	D-RSA/19290/2025	NIRANJAN LENKA	2025-06-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 32 days.
35	D-RPFAM/24727/2025	SAMAPIKA MISHRA	2025-06-23	good ground not furnished
36	D-CRLMC/17874/2025	SAYANTAN PANDA	2025-06-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Synopsis and date chart not mentioned in Index page.
37	D-CRLMC/11084/2025	SUJAY SHANKER SINGHDEO	2025-06-23	EXECUTION DATE NOT FURNISHED IN V.NAMA.
38	D-CMP/22465/2025	AMIT PRASAD BOSE	2025-06-23	Synopsis not related to this petition be replaced
39	D-BLAPL/18236/2025	TANMAYA KUMAR MOHANTY	2025-06-23	1-Page mark not indicated in Synopsis and Date Chart.2- Name and address of the Informant should be redacted from the cause title and petition .3- Annexure -1 not Attested.
40	D-BLAPL/18443/2025	SURJYA NARAYAN SAHU	2025-06-23	14-NOT PROPERLY INDEXED.
41	D-WP(C)/23162/2025	GOPAL PRASAD JENA	2025-06-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
42	D-WP(C)/24799/2025	MADHAB LAL AGARWAL	2025-06-23	1.Hologram of Rs.50/- to be paid on V.nama
43	D-RSA/24036/2025	BIBHUTI BHUSAN MISHRA	2025-06-23	1. Court Fee Rs.2835/-not Paid Claiming for exemption being S.C. Caste certificate not filed. 2.Appellant No-1 in the L.A.Court not made Party in this Appeal.
44	D-ABLAPL/18294/2025	GUNAKAR MISHRA	2025-06-23	1.Paragraph No.1 in the petition not mentioned. 2. G.R.Case No. in the prayer portion not correctly furnished. 3.Page No. 62 and 56 are not legible. 4. In the Declaration under Affidavit,Affirmation is not done by the petitioner. 5.The name of the petitioners do not tally with that of their signature in V>Nama and L.T.I. not attested. 6. The name of other petitioners name not mentioned in V>Nama. 8.Vernacular certificate not correctly furnished.
45	D-CRLREV/18020/2025	NIRANJAN SINGH (1)	2025-06-23	Code Not correctly furnished 2. paragraphs numbers not correctly mentioned in declarations .

46	D-WP(C)/23660/2025	SAROJA KANTA SAMAL	2025-06-23	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
47	D-BLAPL/18460/2025	SUSHANTA HARICHANDAN	2025-06-23	As per standing order the name of victim/informant shall not be mentioned in the petition.Put up for further SR
48	D-ABLAPL/18383/2025	SUSHANTA KUMAR JOSHI	2025-06-23	.Application Not In Proper Font
49	D-ABLAPL/18339/2025	TARACHAND BAG	2025-06-23	1.Subject code not furnished. 2.Petitioners represented through father and mother guardian not mentioned. 3. in the first Affidavit name wife name Declaration paragraphs son name are not correct. 4.in the Second and fourth Affidavit paragraphs mentioned in the petition are not correct. 5. in third Affidavit age occupation petitioner claim Declaration and paragraph not mentioned correctly and L.T.I.not attested. 6.Undertaking for English translation not filed. 7.Annexures not attested. 8. Mobile No. of Advocate not given.
50	D-BLAPL/18437/2025	BIBHU PRASAD CHHUALSINGH	2025-06-23	NOMENCLATURE NOT FURNISHED IN V.NAMA.
51	D-BLAPL/18325/2025	HIMADRI KUMAR BISWAL	2025-06-23	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Annexure 1 in para 6 not tally as per index and annexure 2 in para 8 not tally as per index. 2 .Annexure 3 not mentioned in petition 3. paragraphs not correctly mentioned in declaration.4 Deficit Rs 10 /-not paid in V.nama
52	D-ABLAPL/18400/2025	CHIRANJIB ROUT	2025-06-23	1. In Affidavit Fathers name and address of the petitioner is not tally with cause title. 2. page no-10 is not legible
53	D-RSA/24038/2025	SHAMBHU CHARAN NATH SHARMA	2025-06-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Court Fee Rs.2611/- Payable Not Paid 2. D.A.Fee of Rs.06/- to be Paid 3.Synopsis and Date Chart not accompanied.4. Date in the Being Aggrieved portion and Prayer be corrected.
54	D-CMAPL/24383/2025	ADV.	2025-06-23	AU fee Rs 2.25/- to be paid. 2. Para no. not correctly furnished in I.A.
55	D-EXP/17513/2025	KISHORE KUMAR JENA	2025-06-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.C .copy of impugned order dated 17 .07 .2023 in w .p (c) -22899/2022 not filed
56	D-ABLAPL/18485/2025	SARADA PRASAD DASH	2025-06-23	1. Pagination is not done correctly in application and also book mark and index
57	D-ABLAPL/18394/2025	CHIRANJIB ROUT	2025-06-23	1. In date chart name of P.S and its no. mentioned incorrectly. 2. Attested Annexure not filled

58	D-CMAPL/24379/2025	ADV.	2025-06-23	AU fee Rs 2.25/- to be paid. 2.Para no. not correctly furnished in I.A.
59	D-CRLA/16676/2025	AKSHAYA KUMAR SAHOO	2025-06-23	Code Indicated but appears not correct
60	D-ABLAPL/18496/2025	SURESH KUMAR PANDA	2025-06-23	1. Application having more than one prayer. 2. Name in Declaration part of the Affidavit not matching with cause title. 3. Declaration regarding Paragraph no 8 to 11 not furnished.
61	D-FAO/23904/2025	GIRIJA PRASAD DUTTA	2025-06-23	1. Period of Delay 77 days 2. Court Fee Rs6/ paid .deficit Rs6/ 3.being aggrieved not furnished
62	D-CRLREV/14763/2025	JYOTI RANJAN DEO	2025-06-23	1.CRLREV not mentioned in index in page 1 to 9
63	D-ABLAPL/18462/2025	SATYASHREE MOHANTY	2025-06-23	.Affidavit is Not in Proper Format As per High Court Rule Chapter-VI
64	D-CRLMC/18418/2025	BIBHU PRASAD CHHUALSINGH	2025-06-23	8-CAUSE TITLE NOT IN ORDER.
65	D-CONTC/24348/2025	ADV.	2025-06-23	Annx-2 repeated twice in the petition
66	D-ABLAPL/18414/2025	BISWABHUSAN DAS	2025-06-23	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Xerox copy of Cause Title furnished after V. Nama is not correct.
67	D-CRLREV/18106/2025	TRILOCHAN NANDA	2025-06-23	1.Deficit A .FEES of Rs . 13.10 to be paid 2.Deficit A .fees of Rs .2.70 paisa to be paid . 3.Code Indicated but appears not correct
68	D-CMP/21915/2025	SURYA MOHAPATRA	2025-06-23	O.Ps No-1 (i) to 1(v) though substituted not inserted Vice Defendant No-1 in the Annexure-6.
69	D-CRLMC/17981/2025	SUDEEP KUMAR SARANGI	2025-06-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Name of the Lower not furnished in Prayer of the petition.
70	D-RSA/24104/2025	SUDEEP KUMAR SARANGI	2025-06-23	1.D.C.Fee of Rs.8130/- to be Paid. 2.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 05/- Paid. Decree Rs 02/- Not Paid. 3. C.Fee payable be corrected.4.Decree of L.A.Court as per Index not filed.
71	D-ABLAPL/18497/2025	SURESH KUMAR PANDA	2025-06-23	1. Paragraph -8 and 9 of the application not filled. 2. The application having more than one prayer 3. In affidavit, fathers name of the deponent is not tally with cause title of the application. 4. In V Nama , petitioner-2 has not execute(has not signed) the V. nama 5. In book mark, In Annxure-1,copy of the complaint is filled by petitioner-1 instead of petn. 2 as mentioned.
72	D-ABLAPL/18334/2025	SURESH KUMAR JENA	2025-06-23	1-Annexure-2 mentioned wrongly in the body of the petition.2- Page no. 7 not legible.
73	D-CRLMP/18402/2025	MANAS RANJAN DHAL	2025-06-23	4-AFFIDAVIT/VERIFICATION NOT PROPER. Sl no. 5 not correctly described

74	D-BLAPL/18260/2025	SURYAKANTA DWIBEDI	2025-06-23	1-Annexure -1 2 and 3 not attested. 2- Certified Copy of Rejection order not filed.
75	D-ABLAPL/18347/2025	KHAGESWAR BEHERA	2025-06-23	1-Synopsis and Date Chart not page marked.
76	D-BLAPL/18291/2025	MAHES DAS	2025-06-23	1- Annexure- 2 not attested
77	D-WP(C)/24035/2025	RABINDRA KUMAR PATNAIK	2025-06-23	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Code no. , not mentioned in assessment slip. 2.page nos. 35 109 and an.8 not neat.3. page nos. 105 and 107 not properly arranged.4. Date of or. of annex. 13 ,not mentioned in index. 4.Signature of petitioner no. 16 in V.nama not tally with cause title c.copy of annex. 2 not filed . 5..Petition not correctly addressed to Honorable Court
78	D-BLAPL/18473/2025	BHARAT BHUSAN ROUSTRAY	2025-06-23	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Date of rejection order under Annexure-2 does not tally with para-3 of the petition and C.T.(S) Case No.444 of 2025 not mentioned in the cause title.
79	D-CRLMC/18424/2025	DEVASHIS PANDA	2025-06-23	C copy of annexure -1 not filed.
80	D-BLAPL/18475/2025	PRATAP KESHARI DEO	2025-06-23	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.As per standing order No. 03 dated 09.07.2024, the name of the informant/Victim shall not be reflected in the cause title.Put up for further S.R
81	D-BLAPL/17816/2025	RAJKISHOR MISHRA	2025-06-23	1- On the Top of the Description of Order Index not mentioned.2- Annexure of Index and Book Mark mentioned as Roman Numerical but in the Petition it mentioned as Numerical.2- Annexure 2 and 3 not attested.
82	D-MACA/22778/2025	ADAM ALI KHAN	2025-06-23	1. Period of Delay 67days
83	D-WP(C)/24066/2025	PRASHANTA KUMAR NAYAK	2025-06-23	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Annexure-4 not properly page marked in Index.2. Annexure-5 not page marked in Index.2. Paragraph no. not correctly furnished on declaration.
84	D-BLAPL/18421/2025	AKSHAYA KUMAR SAHOO	2025-06-23	.Petition not correctly addressed to Honorable Court Page marking not proper in the Index.
85	D-BLAPL/18241/2025	SOUBHAGYA KUMAR DASH	2025-06-23	1-Name in capital letter and Enrollment no. not indicated of the Filing Advocate in the Petition.2- Age of the petitioner in the cause title not tally with the Rejection order.3-Page 11 not Neat.

86	D-CRLA/16361/2025	SUJAY SHANKER SINGHDEO	2025-06-23	Put up for S .R after filing of c.copy of impugned judgement under annexure-1 .
87	D-ABLAPL/18480/2025	LALITENDU MISHRA	2025-06-23	In Affidavit Clause 5 paragraph no. not mentioned.
88	D-CRLMC/17103/2025	NALINI KANTA DASH	2025-06-23	1. Certified copy of annex-1 not filed.
89	D-BLAPL/18476/2025	BHARAT BHUSAN ROUTRAY	2025-06-23	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
90	D-BLAPL/18240/2025	BHABANI SHANKAR DASPARIDA	2025-06-23	1-Annexure -1 and 3 not Neat.
91	D-RSA/24040/2025	ANAM CHARAN PANDA	2025-06-23	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
92	D-WP(C)/23955/2025	KSHIROD KUMAR ROUT	2025-06-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page 11 12 and 24 not neat.
93	D-ABLAPL/18387/2025	DEBIDUTTA MOHAPATRA	2025-06-23	1. In Annexure-1 page no-14 to 18 is not legible
94	D-BLAPL/18416/2025	DEBASNAN DAS	2025-06-23	Age of Petitioner is written as 43 years in cause title but Age in Rejection order is shown as 38 years.
95	D-ABLAPL/18388/2025	DEBIDUTTA MOHAPATRA	2025-06-23	1. In Annexure-1 page no-14 to 18 is not legible
96	D-BLAPL/18420/2025	SAMBIT BISWAL	2025-06-23	PS Case mentioned in Cause title Paradeep Lock but in FIR copy it is mentioned as Jagatsinghpur Lock
97	D-BLAPL/18409/2025	SUSANTA KUMAR LENKA	2025-06-23	31-As per standing order the name of victim/informant shall not be mentioned in the petition. Address Of Petitioner Patia is written as Patil in cause title.
98	D-WP(C)/21127/2025	PRAVAT KUMAR NAYAK	2025-06-23	.Petition not correctly addressed to Honorable Court
99	D-BLAPL/18429/2025	DEVASHIS PANDA	2025-06-23	Name of the opp not furnished in the cause title.Name of the opp wrongly mentioned in the v.nama
100	D-CRLMC/18318/2025	BHABANI SANKAR DAS	2025-06-23	17-REFERENCE CERTIFICATE NOT FURNISHED. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1. GR case number not correctly furnished in para no.5. 2. Certified copy of annex-1 not filed. 3. PS

				case number not correctly furnished in prayer of the petition.
101	D-RSA/24049/2025	UPENDRA KUMAR SAMAL	2025-06-23	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
102	D-ABLAPL/18390/2025	PRASANTA KUMAR NANDA	2025-06-23	1. Name and address of the petitioners furnished in the V. Nama is not neat and legible.
103	D-WP(C)/24044/2025	MADHAB LAL AGARWAL	2025-06-23	1.Receipt Showing Serv.copy To ct not Filed. 2.As per rejection order dated 11.06.2025 under Annexure-3 does not tally with Index.
104	D-BLAPL/18435/2025	CHIRANJIB ROUT	2025-06-23	.Petition not correctly addressed to Honorable Court Honble Court not tally with Rejection order and cause title.
105	D-CRLMC/18451/2025	SASWAT KUMAR ACHARYA	2025-06-23	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Sl.4 not proper in affidavits and al so declaration of paragraphs not proper .2. page nos.46 47 abd 49 not neat.3. Certified copy of FIR with G.R to be filed. 4..Petition not correctly addressed to Honorable Court
106	D-WP(C)/23958/2025	KSHIROD KUMAR ROUT	2025-06-23	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 13 not neat.
107	D-WA/17427/2025	SANJIB SWAIN,A.G.A	2025-06-23	Period of Delay 81 days, I.A. not filed.
108	D-WP(C)/23731/2025	SMARAJIT PRADHAN	2025-06-23	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
109	D-WP(C)/23961/2025	KSHIROD KUMAR ROUT	2025-06-23	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 8 and 13 not neat.
110	D-CMP/21571/2025	ASHIS KUMAR PADHEE	2025-06-23	Petitioners No-1 to 7 though substituted not yet inserted in the Annexure -1.2.Defendant No-2 not made Party in this Petition.
111	D-WP(C)/24056/2025	TAPAN KU. JENA SAMANTA	2025-06-23	1. Age of the Opp. Parties no.2 3 and 4 not furnished in the cause title.
112	D-EXP/24263/2025	LAXMAN BHOI	2025-06-23	i)Put up for SR after filing of c. copy of impugned.order.
113	D-ABLAPL/18393/2025	BASANTA KUMAR DAS	2025-06-23	. In cause title of the application and affidavit, address of the petitioner-1 mentioned incorrectly.i.e mentioned district Balasore instead of Mayurbhanj
114	D-WP(C)/24028/2025	NIRANJAN NAYAK	2025-06-23	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Sl. 4 of affidavit in I.A. not proper.

115	D-WP(C)/24895/2025	BIJAY JENA	2025-06-23	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Receipt Showing Serv.copy To cg not Filed.
116	D-ABLAPL/18392/2025	GOPAL PRASAD JENA	2025-06-23	1. In date chart of the application and bookmark date of FIR mentioned incorrectly. 2. In paragraph 5 of the application , date of occurrence and date of FIR mentioned incorrectly.
117	D-WP(C)/24444/2025	SUNIL J MATHEWS	2025-06-23	Address of op no 6 not mentioned
118	D-ABLAPL/18411/2025	BISWABHUSAN DAS	2025-06-23	1.Paragraphs mentioned in the petitions are not under the Affidavit. 2.Annexure is not legible.
119	D-ABLAPL/18483/2025	ASIT KUMAR OTTA	2025-06-23	Orissa High Court Bar Association Welfare Fund fee Of Rs.50 not paid.
120	D-WP(C)/23716/2025	ASIT KUMAR JENA	2025-06-23	1.Hologram of Rs.50/- to be paid on V.nama
121	D-WP(C)/24691/2025	NIRANJAN NAYAK	2025-06-23	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Paragraph not mentioned in the affidavit.
122	D-WP(C)/24253/2025	SAROJA KANTA SAMAL	2025-06-23	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Page no. 30 not neat and legible.
123	D-BLAPL/18467/2025	HARIKRUSHNA PANIGRAHI	2025-06-23	As per standing order the name of victim/informant shall not be mentioned in the petition. 2.Age of the petitioner not tally with rej. order.
124	D-BLAPL/18468/2025	GHANASHYAM MUDULI	2025-06-23	1. Date of FIR not correct in para.2 of petition , as per annex.1. 2..Petition not correctly addressed to Honorable Court
125	D-WP(C)/24737/2025	RAJAT KUMAR PANDA	2025-06-23	Address of op no 2to 4 not mentioned
126	D-ABLAPL/18340/2025	HARAPRASAD PANDA	2025-06-23	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1-Annexure -1 not attested.2- Annexure-4 not neat. 3-F.I.R. no. of annexure- 7 not tally with Book Mark and Index.4- Annexure -8 and 9 not neat and legible.5- Page no.76 79 80 84 to 86 88 to 92 not neat and legible.6- Page 25 26 27 not neat.

DEFECTIVE REPORT LIST				
DEFECTIVE REPORT OF 23-06-2025 (CASES FILED BEFORE 2024)				
Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	MACA/879/2014	MACA/879/2014	M/S.ANTARYAMI DASH	OTHERS. DELAY OF 163 DAYS OTHERS. WELFARE FEE OF RS 50 /- AND RS 10 /- NOT PAID